

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph.: 23753942 Fax-23753923

Ref: **Petition No. 227/MP/2016**

Date: 2.12.2016

To,

Ms. Netra Walawalkar
Director- India Markets,
Customized Energy Solutions India Private Limited
A501, GO Square, Aundh Hinjewadi Link Road,
Wakad, Pune
Maharashtra- 411057

Subject: Application for change of trading license category from IV to category III.

With reference to your letter dated 29.11.2016 on the subject mentioned above, I am directed to inform you that your request for extension of time has been permitted and the same has been extended till 15.12.2016. I am also to inform you that no further extension of time shall be granted.

Sd/-
(T.D. Pant)
Deputy Chief (Law)